

Central Administrative Tribunal  
Principal Bench, New Delhi

CP No.71 /2019 in OA No.1000/2018

New Delhi, this the 19th day of August, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr. Pradeep Kumar, Member (Administrative)**

Mamta Kumari, (Appointment) Group 'C'  
Roll No. 2201012904  
Aged about 30 years  
D/o Sh. Amir Singh  
R/o VPO Ishapur Kheri,  
Tehsil Gohana, Distt. Sonepat-131301  
Haryana

-Applicant

(By Advocate: Mr. S.K. Tripathi for Mr. M.K. Bhardwaj)

**Versus**

1. Sh. Ashim Khurana,  
Chairman,  
Staff Selection Commission  
Block. 12, CGO (Complex)  
Lodhi Road, New Delhi.
2. Sh. Gajender Singh Thakur,  
Regional Director  
Staff Selection Commission  
Block No. 12, CGO (Complex)  
Lodhi Road, New Delhi.

- Respondents

(By Advocate: Mr. Gyanendra Singh)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

Heard.

We perused the compliance affidavit. In view of the compliance affidavit, this CP is closed. Notices issued to the respondents are discharged. However, if the applicant still feels aggrieved, she may seek relief as per the remedy available under the law.

**( Pradeep Kumar)**  
**Member(A)**

**(S.N. Terdal)**  
**Member (J)**

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